

**Annexure-1**

**Name of the corporate debtor: Om Shiv Hydro Power & Construction Private Limited; Date of commencement of liquidation: January 29, 2020; List of stakeholders as on: February 28, 2020**

**List of secured financial creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1.	Bank of Baroda	28-02-2020	83782599.43	8,37,82,599.43	Secured Financial Creditor		Yes	Primary Security: 1. Stocks- Various Building material (steel, cement, sand bricks. pvc pipes, Metal I & II, Jaguar fittings etc) - NIL 2. BD of Umiya builders & Radhakrishna developers- NIL. Collateral		100%					

								Security own by Corporate guarantor : Shop no- 1 admeasur ing 580 sqft carpet area on Ground floor Om Palace bearing plot no 39 (part) and 40 of TPS III , Vile Parle S. No 59 H No 6&2 (part) correspon ding CTS No 497,497/ 1 to 497/7 in Vile Parle 'E' Andheri, Mumbai- 400057. Value: MV- Rs.2.84 crore, RV-								
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								Rs.2.56 crore and DV-Rs 2.27 crore on the basis of valuation report dated on 21.9.2013 of M/s Thite valuers and Engineers Pvt Ltd . Personal/ corporate Guarante e: 1) Mr. Balraj Chopra- (Director) - Personal Guarante e 2) Mr. Taranath Shetty- (Director) -Personal Guarante e 3) M/s Om Shivam Construct ion Pvt.							
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								Ltd.- Corporate Guarante e.							